GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 398

TO BE ANSWERED ON THE 23RD JULY, 2025/ SRAVANA 1, 1947 (SAKA)

COASTAL DISASTER RISK MEASURES IN ANDHRA PRADESH

398. SHRI SANA SATHISH BABU:

Will the Minister of Home Affairs be pleased to state:

(a) whether the mapping of disaster-prone coastal areas is available, if so, the list of coastal villages in Andhra Pradesh, especially in Kakinada district identified as vulnerable;

(b) the coastal disaster risk reduction measures undertaken by the Ministry along with the funds allocated and released to Andhra Pradesh, particularly for Kakinada; and

(c) whether any centrally financed coastal disaster-resilient housing projects have been undertaken, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (b): The National Centre for Coastal Research (NCCR), an attached office of the Ministry of Earth Sciences (MoES), has been monitoring shoreline erosion along the Indian coast since 1990 using remote sensing data and GIS mapping techniques. As per the shoreline change study by NCCR, the area most affected by coastal erosion along the coastal regions of Kakinada district, Andhra Pradesh are Bhairavapalem, Coringa Mangroves, West of Hope Island, Uppada, Nemam beach, Ponnada, Konapapapetta.

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To mitigate the risk of erosion, Fifteenth Finance Commission (XV-FC) had recommended an allocation of Rs.1500 crore from National Disaster Mitigation Fund (NDMF) for the award period 2021-22 to 2025-26. Central Government has issued on 20.06.2024, the guidelines for Approval and Release of funds for Coastal and River Erosion under NDMF based on the recommendations of the XV-FC under NDMF. The guidelines are available on MHA website www.ndmindia.mha.gov.in.

For coastal erosion mitigation, a proposal titled, 'Enhancing Coastal Resilience for Kakinada Coast' is received having estimated financial outlay of Rs.323.00 crore.

The project proposal submitted by the State Government, as per extant guidelines, is considered by the Central Government, which includes assessment by the Sub-Committee of the National Executive Committee (SC-NEC), and approval by the High Level Committee (HLC).

(c): No specific centrally financed coastal disaster-resilient housing project is undertaken by the Ministry of Home Affairs.

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